

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

135. C.P. 1189/2020

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **30.04.2024**

NAME OF THE PARTIES: Ashwin Deshmukh & Anr

V/s.

Joswin Engineering Private Ltd & Ors.

SECTION 271, 273 OF THE COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **09.07.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//